

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3246**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/AGRAHAYANA 15, 1938
(SAKA)**

REHABILITATION OF SURRENDERED INSURGENTS

3246. DR. PRABHAS KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to increase the amount of incentive offered to the Maoist/insurgent to join the mainstream;

(b) if so, the details thereof;

(c) whether there is any other plan to rehabilitate surrendered insurgents and provide gainfull employment to them; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): 'Police' and 'Public order' being State subjects, the State Governments have their own surrender and rehabilitation incentives to bring LWE cadres into the mainstream. The Government of India reimburses the claims made by the State Governments on the rehabilitation of surrendered Left Wing Extremists under the Security

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Related Expenditure Scheme, subject to a ceiling of ₹ 2.5 lakh for higher ranked and ₹ 1.5 lakh for middle/ lower ranked LWE cadres. The additional incentives given for surrender with weapons/ammunition are also reimbursed which range from ₹ 10 to ₹ 35,000 per weapon depending on type of weapon surrendered from detonator to Light Machine Gun, Rocket Launcher etc. In addition, a monthly stipend up to ₹ 4,000 per month per surrenderee is paid for a maximum period of 36 months for vocational training for the surrenderee.
